

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.8**

**CP (IB) No. 104/Chd/Pb/2022**

**Under Section 9, IBC 2016**

**In the matter of:-**

Surinder Kumar

...Petitioner/Operational Creditor

Versus

Nice Greens Forests India Ltd.

...Respondent/Corporate Debtors

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 14.12.2023.

Sd/-  
**Court Officer**

November 3, 2023  
*Pdp*